

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4084
ANSWERED ON:19.12.2011
SENIORITY LIST OF MTNL
Bali Ram Dr.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether employees of the Mahanagar Telephone Nigam Ltd. belonging to scheduled castes have written to the National Commission for Scheduled Castes regarding neglect of the Constitution Amendment (85th Bill), 2001;
- (b) if so, the details thereof;
- (c) whether the department of telecommunication has submitted a report to the Commission;
- (d) if so, whether the Commission has confirmed that the said reviewed seniority list is in compliance with the article 16 (4A) of the Constitution; and
- (e) if not the steps taken by the commission to safeguard the interest of employees belonging to scheduled castes?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

- (a) & (b) As per information provided by the National Commission for Scheduled Castes (NCSC), it has received one representation from one Scheduled Caste Officer on discrepancy in seniority list of Telecom Engineer Service (TES) Group `B`.
- (c), (d) and (e) The NCSC has received a report from the Mahanagar Telephone Nigam Limited and Department of Telecommunications and the matter is under their consideration.